

reasons therefore;

so far.

(c) whether the Government of Punjab has requested the Union Government to expedite the return of such migrants to Punjab;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). According to available information 3436 families of Punjab migrants are still residing in Delhi due to a variety of reasons.

(c) to (e). Several steps have been taken by the State Government to facilitate and ensure return of such migrants. An ex-grant of Rs.2,000/- to cover initial expense, Rs.5,000/- per family as transport allowance and Rs.300 p.m. as rental allowance was provided. Bank loan facility under the priority sector scheme upto Rs.25,000 without security was provided. The children of migrants are eligible for free education and allotment of LIG Houses/residential plots/commercial sites on reserve price. They also issued Yellow Cards for grant of concessions. Permits are also granted to them for plying minibuses and allotment of fair price shops. As a result, 717 families of Punjab migrants have returned to the State

Security Personnel Killed and Encounters

1728. SHRI PRABHU DAYAL
KATHERIA:
SHRI GAYA PRASAD KOR.
DR. CHATTRAPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Central security personnel killed and injured in encounters with infiltrators during 1990, 1991, 1992 and 1993 so far;

(b) the number of infiltrators killed in encounters with security personnel;

(c) the total amount sanctioned for providing assistance to the families of the deceased security personnel; and

(d) the number of dependents of the deceased security personnel who have adjusted in Government jobs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The number of Central para Military Forces personnel killed and injured in encounters with infiltrators in as under:-

<i>Year</i>	<i>Killed</i>	<i>Injured</i>
1990	46	78
1991	23	68
1992	52	44
1993(so far)	15	10

(b) The number of infiltrators killed in encounters with Central para Military Forces personnel is as under:-

<i>Year</i>	
1990	258
1991	470
1992	117
1993(so far)	33

(c) An amount of Rs.1,88,25,000/- has been sanctioned as financial assistance to the families of deceased central para Military Forces personnel.

(d) 56 dependants of the deceased Central Para Military Forces personnel have been adjusted in Government jobs.

Central Ground Water Board

1729. SHRI D. VENKATESWARA
RAO:
SHRIBOLLABULLIREMAIAH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Ground Water Board has worked out a scheme for replenishing subsurface water with treated waste water;

(b) if so, the details thereof;

(c) whether any concrete proposal in this regard has been formulated; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K.

THUNGON): (a) to (d). A Central Sector Scheme for studies in Recharge of Ground Water has been sanctioned for being implemented by the Central Ground Water Board. One of the various activities of the scheme relates to assessment of waste water disposal and plans for channelisation of flow; and waste water recharge in respect of Union Territories of Delhi & Chandigarh.

Kangsabati Irrigation Project

1730. SHRI BIRSINGH MAHATO:
Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any plan has been worked out for modernisation of the Kangsabati Irrigation Project; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON)(a) and (b). A scheme for modernisation of Kangsabati Reservoir project estimated to cost about Rs.311 crores for benefitting a culturable command area of 3.4 lakh hectares was considered by the Technical Advisory Committee in year 1988 and found acceptable subject to environmental clearance. In view of environmental aspects a modified proposal estimated to cost about Rs. 330 crores for benefitting a culturable command area of 2.75 lakh hectares has been sent by the State Government for techno-economic appraisal at the Centre. Central water Commission has completed appraisal of the modified report.

Bursting of Gas Pipeline

1731. SHRI NITISH KUMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: